

PRACTICE NOTE NO. 54

It is noticed that in number of Affidavits running into hundreds of pages and having many annexures, Index is not provided. It therefore becomes very difficult for the Hon'ble Courts to refer / to peruse particular pages as and when they are referred to.

In order to avoid such kind of inconvenience being caused to the Hon'ble Courts the Hon'ble The Acting Chief Justice is pleased to issue following directions :

- “(A) Whenever any Affidavit is filed having annexures it shall bear Index setting out the description of the Exhibits / annexures annexed to it with their page numbers.*
- (B) Irrespective of above all Affidavits shall also have proper running pagination.”*

This directions shall apply to all the pending proceedings as well as future filings.

Dated this 30th day of July, 2018.

By Order,

Sd/-

(Ajit N. Mare)

Registrar (Judl.I)

High Court, Appellate Side.

Sd/-

(Aniruddha M. Chandekar)

Prothonotary & Senior Master

High Court, Original Side.